

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Criminal Appeal No(s). 564/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SHEO MANGAL & ANR.

Respondent(s)

Date : 08-02-2019 This appeal was called on for hearing today.

For Appellant(s)

Ms. Ruchira Goel, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for appellant submits that she will file death certificate of respondent No.1 by Monday.

Await records.

List again on 15.4.2019.

RAJESH KUMAR GOEL
Registrar

MG